

ITEM NO.24

COURT NO.3

SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)
No(s).9592/2011

(From the judgement and order dated 29/11/2010 in LPA
No.1252/2010 of The HIGH COURT OF PUNJAB & HARYANA AT
CHANDIGARH)

P.C.WADHWA
Petitioner(s)

VERSUS

CENTRAL INFORMATION COMMN. & ORS.
Respondent(s)

Date: 18/04/2011 This Petition was called on for hearing
today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE A.K. PATNAIK

For Petitioner(s) Mr. M.N. Krishnamani, Sr. Adv.
Mr. Vikramjeet, Adv.
Mr. Rajeev Kr. Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Special leave petition is dismissed.

(Ravi P. Verma)
Court Master

(Sneh Lata Sharma)
Court Master